



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,17th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/8995/2019	KAMALESWAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K DUTTA	SC, SEC. EDU.
2	PIL/58/2020 FIXED	ARIF MD YEASIN JWADDER <b>Versus</b> THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	GA, ASSAM
3	PIL/65/2020	DEBOTPAL GOSWAMI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM SC, G M D A SC, GMC
4	WP(C)/3984/2020 WP(C) 3476/2020(D/O), FIXED	M/S. BHAGYASHREE GROUP AND ANR. <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. D CHAKRABARTY	GA, ASSAM MR. D BANERJEE, SC, A G V B (R 1-4)
<b>ADMISSION</b>				
5	WP(C)(Suo Moto)/1/2019 WITH SEALED COVER ENVELOPE, FIXED <b>WITH</b> I.A.(Civil)/1779/2020 <b>in</b> WP(C)(Suo Moto)/1/2019	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM AND 4 ORS  ANAMUL HAQUE LASKAR <b>Versus</b> X X X AND 4 ORS.	MR. U K NAIR, SC, GHC  MR K P PATHAK G UDDIN MR H I CHOUDHURY	MR C BARUAH, SC, AG GA, ASSAM  GA, ASSAM SC, GHC
6	WP(C)/4683/2019 WP(C) 4472/2018(D/O), FIXED	MANMITA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. D SAIKIA MR. S C KEYAL GA, ASSAM MR. S BORA MR. A GANGULY MR. B GOGOI MR T CHHETRI SC, HEALTH
7	<b>WITH</b> Review.Pet./132/2019	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> VICKY KUMAR PATEL	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA	GA, ASSAM MR. M SARANIA MD. S U AHMED MS. I KEITZAR
8	WA/156/2020 CAVT. NO.0576/2020 FIXED	LAKHIRAM MARDI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MS. P BORAH MR. D GOGOI	GA, ASSAM SC, APDCL MR G KHANDELIA SC, REVENUE FOR CAVEATOR

9	WA/164/2020	BIKASH UPADHYAYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
	<b>WITH</b> I.A.(Civil)/1862/2020 <b>in</b> WA/164/2020	BIKASH UPADHYAYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
10	WA/165/2020	RANA SAIDUR ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM
<b><u>ORDERS</u></b>				
11	WA/399/2013	ASHISH KUMAR GOON, <b>Versus</b> CANARA BANK and 3 ORS,	MR.N C DAS MR.A DAS MS.M DEVI MS.B DAS MR.S DEY MR.P K DEBROY	MR.S CHAMARIA MS.N AGARWALLA MR.S CHANDA
12	Cont.Cas(C)/367/2017	DIPALI BASUMATARY MUDOI <b>Versus</b> DR. NAVASHRI MUDOI	MR. A R SIKDAR MR. M H TALUKDAR	MR. B C DEKA MS. U HAZARIKA MR. H DAS
13	Cont.Cas(C)/618/2017	VIOLET BARUAH <b>Versus</b> RAJIV GAUVA and 4 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	MR. S C KEYAL (ASGI, R1) MRS. R BORAH (R5) MR. M BHAGABATI (R2, R3, R4) MS. P BARUAH (R1) MS G BORA
14	WA/117/2019	SRI MANIK LAL DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU.
15	PIL/35/2020 B/O	MRINMOY KHATANIAR AND ANR. <b>Versus</b> THE UNION OF INDIA AND 13 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR. S BISWAKARMA MR H BETALA MR C KUMAR MR T DAS MR D DUARA	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, OIL
	<b>WITH</b> I.A.(Civil)/1578/2020 <b>in</b> PIL/35/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> THE UNION OF INDIA AND 13 ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
16	Review.Pet./83/2020 WA 74/2020(D/O)	NABANITA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. J KALITA MS. N SHYAMAL MR M RAHMAN	SC, FOREST
17	WP(C)/2202/2020 FIXED	THE UNION OF INDIA AND 2 ORS <b>Versus</b> SMTI. REWATI KUMARI AND ANR	MR D K DEY	MR. S BORA MS J RAJKUMARI
	<b>WITH</b> I.A.(Civil)/1241/2020 <b>in</b> WP(C)/2202/2020	THE UNION OF INDIA AND 2 ORS <b>Versus</b> SMTI. REWATI KUMARI AND ANR	MR D K DEY	

**HEARING**

18 PIL/72/2016  
FIXED

RITA DAS MOZUMDAR  
**Versus**  
THE STATE OF ASSAM and 16 ORS.

MS.R D MOZUMDAR  
MR. D MAZUMDAR  
(AMICUS CURIAE)  
MR S S TALUKDAR  
(AMICUS CURIAE)

MR. K N CHOUDHURY  
MR.D SAIKIA(R-9, 20 AND  
21))  
GA, ASSAM  
MR. JYOTIRMOY ROY  
MR.P HAZARIKA(R-9)  
MR. J PATOWARY  
MR S P DAS(R-19)  
MRA BARMANR-9  
MR. N DAS(R-19)  
MISS. R R KAKATI  
MR. S SARMA  
MR.M.A.ISLAM  
MR.T K MISRA(R-9)  
MR. J ROY (R-18)  
MR. C CHAKRAVARTY  
MR D DAS  
SC, GMC  
SC, G M D A  
SC, TRANSPORT  
SC, A S T C

19 WA/6/2020  
FIXED

M/S T. G. ENTERPRISE,  
**Versus**  
NEW SOCUNOMA VILLAGE AND 6 ORS.

MR SISHIR DUTTA  
MS. M CHOUDHURY  
MR. S DUTTA  
MR S DUTTA

MR. JYOTIRMOY ROY  
MS. M DEV (R-1)  
MR. T ISLAM (R6)  
MR. R HAZARIKA  
MR. C CHAKRAVARTY  
MR D DAS  
GA, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 17/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/513/2020	ABDUL MAZID AHMED <b>Versus</b> PREETAM SAIKIA, IAS AND ANR.	MR. A DEKA	
2	Cont.Cas(C)/516/2020	BODRUL @ BADRUL HOQUE LASKAR AND 3 ORS <b>Versus</b> PRITAM SAIKIA AND 2 ORS	MR. M DUTTA	
3	Cont.Cas(C)/519/2020	JHUMA SENGUPTA (DUTTA) <b>Versus</b> KUMAR SANJOY KRISHNA	MR B SINHA	
4	Cont.Cas(C)/520/2020	ABDUL KADIR BARBHUIYA <b>Versus</b> BIJOYA CHOUDHURY, ACS	MR. A H M R CHOUDHURY	
5	Cont.Cas(C)/523/2020	RAISUMAI BRAHMA <b>Versus</b> PREETAM SAIKIA AND 4 ORS.	MR. K R PATGIRI MRS. C DAS	
6	Cont.Cas(C)/525/2020	MAHMADUL HOQUE <b>Versus</b> PREETOM SAIKIA, IAS AND 4 ORS.	MR. B RAHMAN	
7	Cont.Cas(C)/527/2020	KRISHNA CH DEBNATH <b>Versus</b> SMT. KRISHNA GOHA, IAS AND 4 ORS.	MR. B RAHMAN	
8	WP(C)/3703/2020 FIXED	JAMALUDDIN AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, SEC. EDU. SC, SEC. EDU.
9	<b>WITH</b> WP(C)/3435/2020	JAYANTA BARMAN AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S S TALUKDAR MR P K DAS	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1688/2020 <b>in</b> WP(C)/3435/2020	JAYANTA BARMAN AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR P K DAS	SC, EDU
10	<b>WITH</b> WP(C)/3633/2020	DEEP JYOTI SARMAH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1490/2020 <b>in</b> WP(C)/3633/2020	DEEP JYOTI SARMAH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, RMSA SC, RMSA

11	WITH WP(C)/3882/2020	HABIBUL HOQUE AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN Mr M U Ahmed	SC, SEC. EDU.
12	WP(C)/4368/2020 FIXED	JITEN CH KALITA, M.SC., B.ED. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD R ISLAM S K DAS	SC, SEC. EDU. SC, BTC
13	WP(C)/4372/2020 FIXED	RANJITA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, SEC. EDU. SC, SEC. EDU.
14	WP(C)/4377/2020 FIXED	SURYASPARSHA KALLULINI SAIKIA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D SAIKIA MR. A BHATTACHARYYA	SC, SEC. EDU. SC, SEC. EDU.
15	WP(C)/4535/2020	SUMOLATA DOLEY PEGU <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A DEKA G UDDIN MR H I CHOUDHURY	SC, SEC. EDU. GA, ASSAM
16	WP(C)/4703/2020	SADHANA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR	GA, ASSAM SC, EDU
17	WP(C)/4722/2020	AYUB KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, SEC. EDU. GA, ASSAM
18	WP(C)/4728/2020	RANJITA DUTTA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M SAIKIA	SC, ELEM. EDU ASSTT.S.G.I.
19	WP(C)/4732/2020	MAHMUDA BEGUM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS	SC, ELEM. EDU SC, FINANCE
20	WP(C)/4746/2020	TANKESWAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. P P BORAH MR. P K DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
21	WP(C)/4755/2020	ABDUL WADUD AND 3 ORS <b>Versus</b> RASHTRIYA MADHYAMIK SHIKSHA ABHIJAN AND 3 ORS	MR S S TALUKDAR MR P K DAS	SC, SEC. EDU. SC, SEC. EDU.
22	WP(C)/4758/2020	SALEHA BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY	SC, SEC. EDU. GA, ASSAM
23	WP(C)/4763/2020	SWAPAN KUMAR BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	SC, ELEM. EDU SC, FINANCE DEPTT.
24	WP(C)/4766/2020	UBAIDULLA AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, SEC. EDU. GA, ASSAM
25	WP(C)/4769/2020	SACHINDRA NATH MISRA <b>Versus</b> THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, KKHSOU
26	WP(C)/4771/2020	PUTUMAI DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.		SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
27	WP(C)/4775/2020	ARUP JYOTI KONWAR AND 56 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR A D CHOUDHURY	ASSTT.S.G.I.
<b>ADMISSION</b>				
28	CrI.Pet./507/2016	MRIDULANANDA SARMA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR T KALITA MR.M CHOUDHURY MR.N K DAS MR A SAIKIA MR.A S ALI MR.S NEOGI	PP, ASSAM

29	Crl.Pet./508/2018	PABITRA KUMAR KATAKY <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS.	MS. S SARMA MR. A BARUAH	MR. A GANGULY ( R2 - R4) SC, CBI
30	WP(C)/4062/2020 FIXED	YASHWANT PANDEY AND 25 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	SC, ELEM. EDU
<b>ORDERS</b>				
31	I.A.(Civil)/4099/2019 CAVT. NO.1256/2019 WP(C) 5729/19(D/O) in Review.Pet./17533/2019 <b>WITH</b> Review.Pet./17533/2019 (Filing Number)	SHEHNAZ BEGUM <b>Versus</b> JYOTI PRASAD LAHAN AND 16 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	MR. K N CHOUDHURY MR. J PATOWARY FOR CAVEATOR SC, HEALTH
	<b>WITH</b> I.A.(Civil)/93/2020	SHEHNAZ BEGUM <b>Versus</b> JYOTI PRASAD LAHAN AND 12 ORS		
32	I.A.(Civil)/93/2020	JYOTI PRASAD LAHAN AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, HEALTH AND F W SC, BTC SC, K A A C
33	WP(C)/2941/2020 WITH CR NO. 2095/18 (D/O), FIXED <b>WITH</b>	RAM BAHADUR NIRALA CHETRY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. P P BORAH MR. P K DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
34	WP(C)/2952/2020	BISWA NATH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. P P BORAH MR. P K DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 17/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 4**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4973/2019 WITH LCR	BATISA KHATUN @ BATISA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/4995/2019 WITH LCR	SAMSUL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS J BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/5003/2019 WITH LCR	HAJERA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MR A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/5041/2019 WITH LCR	SAHADUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/5047/2019 WITH LCR	MUSLEM UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/5070/2019 WITH LCR	AZIRAN BIBI @ AJIRAN BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED MS. S R SAIKIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/5107/2019 WITH LCR	JAMINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/5108/2019 WITH LCR	ABU HANIFA @ MOHAMMAD HANIFA @ HANIFA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. J M SULAIMAN MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/5130/2019 WITH LCR	SHAHINUR BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

10	WP(C)/5181/2019 WITH LCR	RUP CHAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/5203/2019 WITH LCR	SHAHITON BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/5214/2019	SHAMIR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS K LAHKAR MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/5226/2019 WITH LCR	HAZARAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/5235/2019 WITH LCR	MAYANUDDIN ALI @ MOINUDDIN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/5271/2019 WITH LCR	MAHIR UDDIN @ MAHUR UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	M M ZAMAN MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/5299/2019 WITH LCR	RAHUL AMIN @ RUHUL AMIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS S DAS MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
17	WP(C)/279/2019	ABDUL SUKUR BARBHUIYAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR A R BHUYAN MS N MALLIK	GA, ASSAM ASSTT.S.G.I.
<b>ORDERS</b>				
18	I.A.(Civil)/1106/2020 WITH LCR, FIXED in WP(C)/7234/2019	USMAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/7234/2019	USMAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>HEARING</b>				
19	WP(C)/456/2016 FIXED	SMT. KHESHELI CHISHI and 6 ORS <b>Versus</b> THE STATE OF NAGALAND AND 13 ORS	MR. D TALUKDAR MR. S BHUYAN MR. P CHOUDHURY MS. B DAS	GA, NAGALAND SC, GHC
20	WA/195/2019 FIXED	THE STATE OF ASSAM AND ANR <b>Versus</b> DR. AMALENDU NAG AND 2 ORS	MR. R MAZUMDAR MR. K GOGOI	MR B D DAS MR. A K DUTTA MR. A CHAMUAH MR. B PURKAYASTHA, SC- HIGHER EDUCATION DEPTT.- MR A B DEY MR. S SUTRADHAR
	<b>WITH</b> I.A.(Civil)/3733/2019 in WA/195/2019	DR. AMALENDU NAG <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU MR. A CHAMUAH SC, U G C



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LEAVE NOTE OF ADVOCATES FOR 17/11/2020

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|----|---------------|------------|----|------------|
| 1) | MR G BORDOLOI | 12-11-2020 | To | 07-12-2020 |
| 2) | MR. M K BORAH | 12-11-2020 | To | 22-11-2020 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Tuesday,17th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

#### [CIVIL BENCH - IV AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/7525/2019 B/O	JITUMONI REGON AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. V N UPADHYAY MS P MISHRA	GA, ASSAM SC, REVENUE SC, FINANCE
<b>MOTION</b>				
2	Cont.Cas(C)/514/2020	ALPANA HAZARIKA <b>Versus</b> M. S. MANIVANNAN, IAS AND ANR	MR. W RAHMAN MS. S RASUL	
3	Cont.Cas(C)/517/2020	SAHIB UDDIN <b>Versus</b> ANURADHA SHARMA ADHIKARY AND 2 ORS.	MS. S B CHOUDHURY	
4	Cont.Cas(C)/522/2020	PREMA RAIDENGIA AND 17 ORS <b>Versus</b> Y. SURYANARAYAN, IFS	MS M DAS MR. P SAIKIA	
5	Cont.Cas(C)/524/2020	JAHIRUDDIN SHEIKH <b>Versus</b> M S MANIVANNAN, IAS AND ANR.	MR. W RAHMAN MS. S RASUL	
6	WP(C)/4697/2020	KUKILA BEWA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
7	WP(C)/4699/2020	ARUP JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE
8	WP(C)/4700/2020	RAJIB SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS N NATH MR. M DUTTA	SC, PWD
9	WP(C)/4702/2020	NURUL ISLAM @ NUR ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S HOQUE MR. N I KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/4704/2020	KHARGESWAR DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R DEKA MR S I AHMED MR A CHOUDHURY MS D N RABHA	GA, ASSAM SC, REVENUE
11	WP(C)/4705/2020	BULEN MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE
12	WP(C)/4706/2020	SADHAN DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B BORAH MR P DEKA	GA, ASSAM

13	WP(C)/4709/2020	HIGHBROW <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR D BARMAN	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, FINANCE DEPTT. ASSTT.S.G.I.
14	WP(C)/4710/2020	RAJARKHI CHOUDHURY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K MEDHI MS P DEVI	SC, PNRD GA, ASSAM
15	WP(C)/4711/2020	HEMANTA DUTTA <b>Versus</b> THE ASSAM AGRICULTURAL UNIVERSITY AND 2 ORS	MR. J AHMED MR. Z RAHMAN	SC, AAU
16	WP(C)/4713/2020	SANKAR GHOSH AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, EXCISE DEPTT.
17	WP(C)/4714/2020	RAJANI KANTA DAS <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 4 ORS.	MS. L DEVI SC, REVENUE	GA, ASSAM SC, PWD
18	WP(C)/4715/2020	BELLAL HUSSAIN @ BELLAL MIAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S HOQUE MR. N I KHAN S I AKAND	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/4720/2020	SALEMUN NESSA BEGUM AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM SC, FINANCE
20	WP(C)/4725/2020	ABDUL ODDUD LASKAR <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS P DEVI	GA, ASSAM SC, FOREST
21	WP(C)/4727/2020	ACHADUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I A TALUKDAR MR. M R CHOUDHURY	GA, ASSAM SC, REVENUE SC, FOREST
22	WP(C)/4730/2020	MAHIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, PNRD MR. M NATH
23	WP(C)/4735/2020	MORJINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM SC, FINANCE SC, REVENUE
24	WP(C)/4736/2020	ANURANI URAO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE
25	WP(C)/4738/2020	INUB BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE
26	WP(C)/4739/2020	AJOY KUMAR DAS AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 46 ORS.	MR. I ALAM MR. T SK MR A BHUYAN	GA, ASSAM SC, REVENUE
27	WP(C)/4741/2020	UHOBALA RABHA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A CHOUDHURY MR. R Deka MR. B BHARALI MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, REVENUE
28	WP(C)/4744/2020	NAZIMA AKTER SIRAJI <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. N H LASKAR MS. P A TALUKDAR MR. T A CHOUDHURY	SC, PNRD MR. R K PRADHAN FOR CAVEATOR
29	WP(C)/4745/2020	SUMITRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A CHOUDHURY MR. R Deka MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, REVENUE
30	WP(C)/4749/2020	DEBESWAR BURAGOHAIN AND 4 ORS <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 4 ORS	MR. D DAS SR. ADV MR. T G BARUAH MR. B J GHOSH	SC, REVENUE
31	WP(C)/4759/2020	AJIR UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, PNRD GA, ASSAM

32	WP(C)/4760/2020	SURJA BHANU @ SURJA BHANU BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S HOQUE MRS. M TALUKDAR MR. N I KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WP(C)/4762/2020	NASIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S HOQUE MRS. M TALUKDAR MR. N I KHAN	ASSTT.S.G.I.
34	WP(C)/4764/2020	BALI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	SC. WATER RESOURCE DEPTT.
35	WP(C)/4773/2020	ASHUTOSH NAMASUDRA <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. (AFDC LTD.) AND 4 ORS.	MS. S B CHOUDHURY	GA, ASSAM SC, AFDC

**ADMISSION**

36	WP(C)/3624/2020 CAVT. NO.0499/2020 FIXED	M/S. DEHING NADI PACHIMANCHAL ANCHALIK MEEN SAMABAY SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N G KUNDU	GA, ASSAM MR. S BANIK FOR CAVEATOR
37	WP(C)/3715/2020 FIXED	MONMIL BORO AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
38	WP(C)/3913/2020 FIXED	M/S. DHIR BEEL FISHERMAN CO- OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	GA, ASSAM MR. S KHOUND (R-5) SC, FISHERY
<b>WITH</b>				
39	WP(C)/6903/2019	M/S. GAURIPUR COOP. FISHERY SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S KHOUND MR B KOCH MR. D MEDHI	GA, ASSAM SC, AFDC
<b>WITH</b>				
40	WP(C)/8837/2019	M/S DHARNAD BRAHMAPUTRA FISHERY CO-OP. SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D J MEDHI MR H K NATH MR B KOCH	MR A DASGUPTA GA, ASSAM MS. B DAS MR. R SARKAR
41	WP(C)/3979/2020 FIXED	M/S. KAMAL KUMAR MODI <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, RMSA ASSTT.S.G.I.
42	WP(C)/4293/2020 FIXED	M/S BRAHMAPUTRA AUTOMOBILES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN MR. S RANA MR. I RAHMAN	SC, TRANSPORT
<b><u>ORDERS</u></b>				
43	Review.Pet./166/2018 in WP(C)/34/2014(D/O)	SRI RAM CHANDRA DUTTA AND 13 ORS <b>Versus</b> SMTI JYOTSHNA DAS AND 7 ORS	MS. P DEBNATH MR. A K PURKAYASTHA MR. R C PAUL	GA, ASSAM MR D C K HAZARIKA MS. P DUTTA MR. C K S BARUAH MS J KALITA SC, L R DEPT. SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 17/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[CIVIL AND CRIMINAL]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2428/2020 FIXED	SANJAY SHAW AND 3 ORS. <b>Versus</b> UNION OF INDIA	MR. S M MOLLAH	SC, DRI
<b><u>MOTION</u></b>				
2	Crl.Rev.P./202/2020	SABADAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR R ISLAM	PP, ASSAM
3	Crl.Rev.P./203/2020	DHYAN FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D DAS MR. R RAHMAN	PP, ASSAM
4	Crl.Pet./536/2020 FIXED	MD. BABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH MR. S CHAUHAN	PP, ASSAM
5	Crl.Pet./558/2020	PARASH AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B C DAS MR. P K GARODIA MR H BETALA MR C KUMAR	PP, ASSAM
6	Crl.Pet./559/2020	KARISHMA KAYAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV R SARMAH MR. P K MUNIR MS T PARASHAR	PP, ASSAM
7	AB/2782/2020	RIJU SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA MR D HAZARIKA	PP, ASSAM
8	AB/3217/2020	BIJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR. P P BORTHAKUR MS A HUSSAIN MS A HUSSAIN	PP, ASSAM
<b><u>PENSION MATTERS</u></b>				
9	WP(C)/5003/2017	SOVA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A ROSHID MR.M HUSSAIN	DR.B AHMED SC, CO-OP. GA, ASSAM SC, AG
10	WP(C)/5681/2017	RUBIA BEGUM <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. D PEGU MR. J KALITA MS. H LAHKAR	MR. S DUTTA (SC, FOREST) GA, ASSAM SC, AG SC, FINANCE
11	WP(C)/6328/2017	PRANJALI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7ORS	MR.A A MONDAL MR.B ISLAM	GA, ASSAM MR. B GOGOI (SC, SOIL CONSERVATION DEPTT. &SC, FINANCE DEPTT.)

**ADMISSION**

12	Crl.Rev.P./17/2020 WITH LCR 1 FILE, FIXED	M/S. SHILLONG ISPAT AND ROLLING MILLS <b>Versus</b> THE STATE OF ASSAM	MR. A K SINGH MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
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**BAIL HEARING (BA)**

13	I.A.(Crl.)/329/2019 BA 712/2019, BA 920/2019(BOTH D/O), FIXED <b>in</b> Bail Appln./712/2019	RAVI AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	MR. U SAIKIA (R2) MR K BORTHAKUR (R2) PP, ASSAM MR. R K NATH (R2)
14	Bail Appln./2126/2020	AYUB KHAN <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
15	Bail Appln./2158/2020 FIXED	NAUSAT ALI <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
16	Bail Appln./2175/2020 FIXED	NAJIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
17	Bail Appln./2176/2020 FIXED	ABDUL GOFUR @ MD ABDUL GAFUR <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
18	Bail Appln./2236/2020 BY STATEMENT	VIKASH CHANDRA <b>Versus</b> THE STATE OF ASSAM	MR A C BORBORA MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM

**WITH**

19	Bail Appln./2398/2020	VIKASH CHANDRA <b>Versus</b> THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA	PP, ASSAM
20	Bail Appln./2250/2020 FIXED	PRANJAL NATH <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MS. M BARUAH	PP, ASSAM
21	Bail Appln./2296/2020 FIXED	JITEN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
22	Bail Appln./2307/2020 FIXED	ROMIJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S BHUYAN MS. B DAS	PP, ASSAM
23	Bail Appln./2357/2020 FIXED	NILIMA BHATTACHARYA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
24	Bail Appln./2362/2020 FIXED	JAGANNATH BORUAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
25	Bail Appln./2382/2020 FIXED	REZAUL HAQUE @ REJAUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR M N KHAN MR. H A AHMED	PP, ASSAM
26	Bail Appln./2412/2020 BY STATEMENT	MINAR AHMED TALUKDAR AND ANR. <b>Versus</b> THE UNION OF INDIA	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	MR B SHARMA SC, CUSTOMS

**BAIL HEARING**

27	AB/1034/2020 FIXED	PRANJAL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. A BARUAH	PP, ASSAM
28	AB/1398/2020 FIXED	LUKUS ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MS. S S ZIA	PP, ASSAM
29	AB/1771/2020 FIXED	PRASANTA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR H BORAH	MR. M SARANIA MD. S U AHMED PP, ASSAM
30	AB/2293/2020 FIXED	NUR AMIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S JAFRI	PP, ASSAM

31	AB/2350/2020 FIXED	ALI AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR K SAIKIA	PP, ASSAM
32	AB/2520/2020 FIXED	RATAN SHIL <b>Versus</b> THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
33	AB/2569/2020 FIXED	SHIMANTA BURAGOHAIR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
34	AB/2677/2020 FIXED	NITESH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM	MR R SENSUA MR D BORAH	PP, ASSAM
35	AB/2684/2020 FIXED	MD. NURISLAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
36	AB/2878/2020 FIXED	PRANJAL BORA <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI MR D BARMAN	PP, ASSAM
37	AB/3016/2020 FIXED	ASHOK KR BOSAK <b>Versus</b> THE STATE OF ASSAM	MR. S BANIK A N HUSSAIN MS F BEGUM	PP, ASSAM
38	AB/3035/2020 FIXED	AZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/515/2020	GAJEN CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R C SAIKIA MS. K SAIKIA MR S DAS	
2	Cont.Cas(C)/518/2020	GITOSHREE PAUL <b>Versus</b> MANOJ KUMAR AND ANR.	MR. N DHAR MR. T U LASKAR	
3	Cont.Cas(C)/521/2020	BIDYUT KUMAR DAS AND 2 ORS <b>Versus</b> J B EKKA, I.A.S. AND 2 ORS	MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA	
4	Cont.Cas(C)/526/2020	BALI RAM SINGH AND 76 ORS <b>Versus</b> SUSHANT KUMAR MISHRA AND 3 ORS.	MR. U K NAIR MR. K GOGOI MR. A R TAHBILDAR MR. M P SARMA	
5	WP(C)/1604/2020 FIXED	ANANTA PRASAD <b>Versus</b> THE GAUHATI HIGH COURT AND 5 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	SC, GHC
6	WP(C)/4696/2020	HARSHA VARDHAN KASHYAP <b>Versus</b> THE STATE OF ASSAM AND 22 ORS.	MR B KAKATI	SC, HEALTH
7	WP(C)/4707/2020	NABA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR SC, IRRIGATION	GA, ASSAM
8	WP(C)/4712/2020	DULAL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K BORAH	GA, ASSAM
9	WP(C)/4716/2020	HEMANTA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R BORO MR A BORUAH MS A DEURI	SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
10	WP(C)/4718/2020	JAYALAKSHMI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR I AHMED MD M RAHMAN	SC, HEALTH
11	WP(C)/4719/2020	LEENA DOLEY AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, APSC SR. GA, ASSAM
12	WP(C)/4726/2020	BHADRESWARI PATHARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS M DAS MS S SAIKIA MR. P SAIKIA	GA, ASSAM SC, REVENUE



13	WP(C)/4731/2020	HIRALAL BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S MUKTAR	SC, SEC. EDU. SR. GA, ASSAM
14	WP(C)/4743/2020	GULBADAN BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHD MS. M R DEVI	GA, ASSAM
15	WP(C)/4753/2020	HEMANTA DAS AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E
16	WP(C)/4757/2020	KALPANA DUTTA AND 25 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DUWARAH MR MONZUR K CHOUDHURY MR P R SARMA	SC, HEALTH
17	WP(C)/4761/2020	PUNYA LAHON GOHAIN AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K BORO MS J DAS	SC, PNRD GA, ASSAM SC, FINANCE
18	WP(C)/4765/2020	CT/GD 085130488 BHABANI CHETRY AND 30 ORS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
19	WP(C)/4767/2020 CAVT. NO.06472/020,	SADHANI TERANGPI <b>Versus</b> STATE OF ASSAM AND 4 ORS.	MR S INGTI MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM MR. I H SAIKIA FOR CAVEATOR SC, FINANCE
20	WP(C)/4770/2020	NILAM SANJIB TUMUNG <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. J P DAS MS. S SARKAR	SC, HEALTH SC, FINANCE
21	WP(C)/4772/2020	REKHA MONI MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS. M KECHII	SC, NHM SC, HEALTH SC, FINANCE
<b>ADMISSION</b>				
22	WP(C)/565/2017 B/O	BAIJANTI BALA BORO <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MS. H B BARUA	MR. C BARUAH GA, ASSAM SC, AG MR. S DEKA (LEGAL AID COUNSEL (R-5)) MR. K K DEKA
23	WP(C)/121/2019 B/O	DEBASHIS PUZARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. S P SHARMA MS. U SARMA	GA, ASSAM
24	WP(C)/1905/2019 B/O	GAUTAM BHAGABATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S CHAKRABORTY MR S HUSSAIN	GA, ASSAM
25	WP(C)/3295/2019 FIXED	PRAKASH CH. SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. M BARMAN AS AMICUS CURIAE PETITIONER IN PERSON	GA, ASSAM MR. D GOGOI (R-2) MR. J ABBAS (R-2) MR. A BORGHAIN (R-2)
26	WP(C)/9482/2019	SMTI CHHINGI PAITE @ ZACHHINGI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N K MURRY	SC, PNRD GA, ASSAM SC, AG
27	WP(C)/380/2020 FIXED	RANTU KUMAR GOHAIN <b>Versus</b> ASSAM ELECTRONICS DEVELOPMENT CORPORATION LTD. AND 2 ORS	MR. S DEKA MR. B SINHA	MR K L GUPTA MR. S G BHATTACHARJEE
28	WP(C)/3244/2020 B/O	DIGANTA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FOREST
29	WP(C)/3523/2020 B/O	BIREN CH. DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K BARUAH MR. D BORA MR. M DEY	GA, ASSAM SC, TRANSPORT

30	WP(C)/4323/2020 B/O	ALTAF HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	SC, WATER RESOURCE
<b>ORDERS</b>				
31	Review.Pet./82/2018	GAUTAM BORO AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S SINHA	SC, SEC. EDU. SC, BTC SC, FINANCE DEPTT.
32	Review.Pet./40/2020 in WP(C) 3919/14(D/O), WITH WP(C)- 6054/05, 6223/15, 2/14 (ALL D/O)	TARUN CHANDRA DAS AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH K U AHMED	GA, ASSAM SC, REVENUE
33	I.A.(Civil)/243/2020 <b>in</b> WP(C)/9305/2019  <b>WITH</b> WP(C)/9305/2019	NRIPENDRA DAS AND 20 ORS <b>Versus</b> BINAY KR KALITA AND 15 ORS  BINAY KUMAR KALITA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 61 ORS.	MR. U K NAIR MR R SINGHA  MR. K N CHOUDHURY MR. M AHMED	MR. M AHMED SC, APSC  SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
34	I.A.(Civil)/1657/2020 WP(C)/1333/2011(D/O) <b>in</b> WP(C)/1333/2011 <b>WITH</b> I.A.(Civil)/1654/2020	HOR KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 17 ORS  HOR KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR N N UPADHYAYA MR. R DHAR MR. B B KAKATI  MR N N UPADHYAYA MR. R DHAR MR. B B KAKATI	GA, ASSAM SC, DIMA HASAO SC, P H E  GA, ASSAM SC, P H E SC, DIMA HASAO
35	I.A.(Civil)/1796/2020 <b>in</b> WP(C)/3538/2014  <b>WITH</b> WP(C)/3538/2014	ON THE DEATH OF ADIL SHAH, HIS LEGAL HEIR, ROSHNA SHAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  ADIL SHAH and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS B DEVI  MR.M K MISRA MR.U K NAIR MR.A CHETRY	GA, ASSAM   MR.M K CHOUDHURY MR.B K SHARMA MR.A BARKATAKI MR.B GOGOI MR.B BARUAH SC, SOCIAL WELFARE SC, FINANCE
36	WP(C)/5168/2014	ADIL SHAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.M K MISHRA	MR.M K CHOUDHURY MR.B K SARMA MR.A BARKATAKI MRP BHARDWAJ SC, SOCIAL WELFARE

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LEAVE NOTE OF ADVOCATES FOR 17/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,17th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 10**

**[SPECIAL DIVISION BENCH**

**RESPECTIVE SINGLE BENCHES WILL SIT  
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRL.A(J)/61/2020	DUKESWAR RABHA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
<b>ORDERS</b>				
2	I.A.(CrI.)/795/2019 WITH OFFICE NOTE, LCR 1 BUNDLE OUT OF 5(4 BUNDLES ARE KEPT IN SECTION), FIXED in CrI.A./245/2018 <b>WITH</b> CrI.A./245/2018	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH <b>Versus</b> NATIONAL INVESTIGATION AGENCY (NIA)	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH	SC, NIA ASSTT.S.G.I.
		N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH <b>Versus</b> NIA	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH MR. M G SINGH MR. M K DUTTA MR. T SINGH	SC, NIA
	<b>WITH</b> I.A.(CrI.)/794/2019 in CrI.A./245/2018	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH <b>Versus</b> NATIONAL INVESTIGATING AGENCY (NIA)	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH	SC, NIA
3	<b>WITH</b> CrI.A./244/2018	L. JITEN SINGH <b>Versus</b> NIA	MR S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
	<b>WITH</b> I.A.(CrI.)/16/2019 in CrI.A./244/2018	L. JEETEN SINGH <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
4	<b>WITH</b> CrI.A./253/2018	ELANGBAM BOBO @ KHANGANBA <b>Versus</b> NIA	MR. S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA

	<b>WITH</b> I.A.(CrI.)/37/2019 <b>in</b> CrI.A./253/2018	E. BOBO @ KHANGANBA <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
5	<b>WITH</b> CrI.A./261/2018	INAOCHA SINGH <b>Versus</b> NIA	MR S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
6	I.A.(CrI.)/4/2020 WITH OFFICE NOTE, LCR5 FILES <b>in</b> CrI.A./1/2020 <b>WITH</b> CrI.A./1/2020	MD. ABUL KALAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
7	I.A.(CrI.)/201/2020 WITH OFFICE NOTE, LCR 3 FILES, FIXED <b>in</b> CrI.A./89/2020  <b>WITH</b> CrI.A./89/2020	MD. ABUL KALAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR  KHAJAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. L GOGOI MR. N MAHAJAN MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	MRS. P B BORDOLOI MR. P K DAS MS. W SULTANA PP, ASSAM MR. S U AHMED MR A HAWARI PP, ASSAM
		KHAJAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	PP, ASSAM
<b>HEARING</b>				
8	CrI.A./64/2020 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED <b>WITH</b> I.A.(CrI.)/159/2020 <b>in</b> CrI.A./64/2020	MANIRUL ISLAM @ MANIRUL ZAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N J DAS MR M HASSAN MR. A K DAS	PP, ASSAM
		MANIRUL ISLAM @ MANIRUL ZAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N J DAS MR M HASSAN MR. A K DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH - II**

**THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH OR AT 2 P.M.  
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/290/2017	ABDUL MATLEB and 23 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B HUSSAIN MR.A K HUSSAIN	GA, ASSAM
	<b>WITH</b>			
2	WP(C)/5324/2011	MD. MAKAR ALI and 69 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.R ISLAM MD.S ISLAM	GA, ASSAM MRS.V L SINGH MR.S SARMA SC, DLR SC, REVENUE
	<b>WITH</b>			
3	WP(C)/844/2012	MD NAZIBAR RAHMAN and 45 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.R ISLAM MD.A HUSSAIN	SC, REVENUE
	<b>WITH</b>			
4	WP(C)/190/2017	SHIRAJUL ISLAM and 26 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A M MAZUMDAR MR.R ISLAM MR.D N SARMA	GA, ASSAM
5	WP(C)/1789/2017	NARENDRA NATH SARMA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.M HAQUE MR.M DEKA MR.S HOQUE MS.S N RENGMA	GA, ASSAM
6	WP(C)/8261/2017	RITUMONI PATAR <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED	GA, ASSAM
7	WP(C)/8720/2018 B/O	SMT. BANTI GOGOI PEGU <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR R K MOUR MR. R DUBEY MR P DAS MS. A B KAYASTHA	GA, ASSAM SC, EXCISE DEPTT.
8	WP(C)/2253/2019	PINKI DUTTA SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, EXCISE DEPTT.
9	WP(C)/8588/2019 FIXED	NATIONAL HYDRO ELECTRIC POWER CORPORATION LTD. (NHPC) <b>Versus</b> THE NATIONAL COMMISSION FOR SCHEDULED TRIBES AND ANR.	MR. P K TIWARI MR. R K D CHOUDHURY MR. A R GOGOI	MR S SARMA (R- 1) MR H K DAS MR. D J DAS MR. T PARTIN
10	WP(C)/9112/2019	INDRAJIT DUTTA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R M DEKA MR. D CHETIA	MS. S NEWAR MR D KHAN SC, GDD

11	WP(C)/2115/2020	M/S HOKONGURI TEA ESTATE <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
<b><u>ORDERS</u></b>				
12	WP(C)/6442/2019 B/O	AKHTAR UDDIN CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY	GA, ASSAM (R-3) MR. Y DOLOI (R-1,2,4)
13	MFA/26/2020	SHAMIMUDDIN AHMED <b>Versus</b> MD. MUBARAK ISLAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	
	<b>WITH</b> I.A.(Civil)/1636/2020 <b>in</b> MFA/26/2020	SHAMIMUDDIN AHMED <b>Versus</b> MD. MUBARAK ISLAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	
14	I.A.(Civil)/1529/2020 <b>in</b> MFA/16/2019	M/S NUMALIGARH REFINERY LTD <b>Versus</b> THE UNION OF INDIA	MR. K P MAHESWARI MS M SHARMA	SC, RAILWAY
	<b>WITH</b> MFA/16/2019	UNION OF INDIA <b>Versus</b> M/S NUMALIGARH REFINERY LTD	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS
	<b>WITH</b> I.A.(Civil)/66/2019 <b>in</b> MFA/16/2019	UNION OF INDIA <b>Versus</b> M/S NUMALIGARH REFINERY LTD	MR. B SARMAH	
15	I.A.(Civil)/1536/2020 <b>in</b> MFA/15/2019	M/S NUMALIGARH REFINERY LTD <b>Versus</b> THE UNION OF INDIA	MR. K P MAHESWARI MS M SHARMA	SC, RAILWAY
	<b>WITH</b> MFA/15/2019	UNION OF INDIA <b>Versus</b> M/S NUMALIGARH REFINERY LTD	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS. M SHARMA MS. L DAS
	<b>WITH</b> I.A.(Civil)/51/2019 <b>in</b> MFA/15/2019	UNION OF INDIA <b>Versus</b> M/S NUMALIGARH REFINERY LTD	MR. B SARMAH	
16	I.A.(Civil)/1695/2020 <b>in</b> WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH	
	<b>WITH</b> WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
<b><u>HEARING</u></b>				
17	WP(C)/4173/2020 FIXED	RANA SAIDUR ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/11/2020

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|----|---------------|------------|----|------------|
| 1) | MR G BORDOLOI | 12-11-2020 | To | 07-12-2020 |
| 2) | MR. M K BORAH | 12-11-2020 | To | 22-11-2020 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	CRP(I/O)/54/2020	ATUL DEKA AND 3 ORS. <b>Versus</b> BINOD BARMAN	MR. C GOSWAMI	
	<b>WITH</b> I.A.(Civil)/918/2020 <b>in</b> CRP(I/O)/54/2020	ATUL DEKA AND 3 ORS. <b>Versus</b> BINOD BARMAN		
2	CRP(I/O)/127/2020	DINABANDHU KUMAR <b>Versus</b> SMTI MAKAN DAS	MD. B HUSSAIN MR. P B MAZUMDER	
<b><u>ADMISSION</u></b>				
3	CRP(I/O)/232/2017	MANOJ KUMAR AGARWALA and ANR. <b>Versus</b> ON DEATH OF SHAMSUN NAHAR HER LEGAL HEIRS SUFEE MOHAMMAD FIROZ and ANR.	MS.B SARMA MR.P DEKA MRS.N RAHMAN	MR. A C SARMA (R1) MR. B HALDAR (R1) MR G BHARADWAJ (R1)
4	CRP/262/2017	MRS. RANJANA BEZBARUAH and ANR. <b>Versus</b> SMT. BANTI BHARALI	MS.B CHOUDHURY MR.S SAHU MS.J DAS	MR. T DAS
5	CRP(I/O)/288/2017	TOMSER ALI <b>Versus</b> MOTIOR RAHMAN and 6 ORS.	MS.R CHOUDHURY MS.S S ZIA	MR.B HUSSAIN(R- 1-6) MR.P B MAZUMDERR- 1-6
6	CRP(I/O)/139/2019	MANGLEM SINGHA AND 5 ORS. <b>Versus</b> BIPIN SINGHA AND 3 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	MR. A K TALUKDAR MR. S ISLAM
7	CRP(I/O)/323/2019	GEORGEIS SHAMS <b>Versus</b> TARIQ MAHMADUR RAHMAN AND 2 ORS	MR B D DAS MR. P BHOWMICK MR. D THAOSEN	MR G RAHUL MR. D M NATH
8	Arb.A./13/2020 BY STATEMENT	MAYASHEEL RETAIL INDIA LTD <b>Versus</b> SAILEN KUMAR DAS	MR. P M TALUKDAR MR. R BAISHYA	MR N ALOM
	<b>WITH</b> I.A.(Civil)/1836/2020 <b>in</b> Arb.A./13/2020	MAYASHEEL RETAIL INDIA LTD <b>Versus</b> SAILEN KUMAR DAS	MR. P M TALUKDAR MR. R BAISHYA	MR K JAIN MR. N ALAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
9	RSA/102/2019	MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS <b>Versus</b> TUTA MIA LASKAR	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. A H M R CHOUDHURY



	<b>WITH</b> I.A.(Civil)/1704/2019 <b>in</b> RSA/102/2019	MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS <b>Versus</b> TUTA MIA LASKAR	MR. M H RAJBARBHUIYAN MS. S RASUL	
10	RSA/271/2019	SRI SUMIT DEB AND ANR <b>Versus</b> SMTI. ANJALEE DAS AND 8 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA	MR. D MOZUMDER MR. S BISWAS
	<b>WITH</b> I.A.(Civil)/4122/2019 <b>in</b> RSA/271/2019	SRI SUMIT DEB AND ANR <b>Versus</b> SMTI. ANJALEE DAS AND 8 ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA	
11	RSA/15/2020	MRS. HEMANGINI BORAH <b>Versus</b> SMTI. DULAN KALITA AND ANR	MR. H K DEKA MR. B D DEKA MR. M DAS N CHAUDHURY	
12	RSA/93/2020 BY STATEMENT	AMIRON NESSA AND 2 ORS <b>Versus</b> ABU BOKKAR MONDAL @ FOKIR ALI	MR S HOQUE MR. J ISLAM	
	<b>WITH</b> I.A.(Civil)/1415/2020 <b>in</b> RSA/93/2020	AMIRON NESSA AND 2 ORS <b>Versus</b> ABU BOKKAR MONDAL @ FOKIR ALI	MR S HOQUE MR. J ISLAM	
		<b>ORDERS</b>		
13	CRP/64/2017	MD. ASIRUDDIN SK and 7 ORS. <b>Versus</b> ON THE DEATH OF MOYJUDDIN KHAN @ FOYJUDDIN KHAN HIS LEGAL HEIRS- I AJIT KHAN SON and ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM
14	I.A.(Civil)/3757/2017 <b>in</b> CRP/71/2012	PROMOD CHANDRA SAIKIA <b>Versus</b> ON THE DEATH OF MAHESWAR SAIKIA HIS LEGAL HEIR- SMTI. SUSHILA SAIKIA and ORS	MR.S KALITA MR.A C KALITA	MS.P BHATTACHARYA
	<b>WITH</b> CRP/71/2012	PROMOD CHANDRA SAIKIA <b>Versus</b> MAHESWAR SAIKIA AND ORS	MR.S KALITA MR.T BARUAH MR.R TALUKDAR MR.A BARUAH MS.R GOGOI MR.A C KALITA MS.P BARUA	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA
	<b>WITH</b> I.A.(Civil)/3758/2017 <b>in</b> CRP/71/2012	PROMOD CHANDRA SAIKIA <b>Versus</b> ON THE DEATH OF MAHESWAR SAIKIA HIS LEGAL HEIR- SMTI. SUSHILA SAIKIA and ORS	MR.S KALITA MR.A C KALITA	MS.P BHATTACHARYA
	<b>WITH</b> I.A.(Civil)/3759/2017 <b>in</b> CRP/71/2012	PROMOD CHANDRA SAIKIA <b>Versus</b> ON THE DEATH OF MAHESWAR SAIKIA HIS LEGAL HEIR- SMTI. SUSHILA SAIKIA and ORS	MR.S KALITA MR.A C KALITA	MS.P BHATTACHARYA
15	CRP(I/O)/432/2018	FAZALUR RAHMAN <b>Versus</b> NEKIB RAHMAN BORBORAH AND ANR. (H)	MR. A K GUPTA MR. R S MISHRA	
16	CRP(I/O)/115/2019	NAZMINA KHATUN <b>Versus</b> AMIT GUPTA AND ANR.	MR. B J MUKHERJEE MS R SAHA	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY
17	CRP/161/2019 CAVT. NO.0945/2019 WITH LCR	GOPALI RAI CHAUDHURY @ GOPALI RAI <b>Versus</b> PREMA BISWAS AND 2 ORS.	MR. S CHAKRABORTY MR. N DEKA	MR. S CHAUHAN MR. S CHAUHAN MR. P MAZUMDER FOR CAVEATOR

18	RSA/203/2019	ALI AKBAR AND ANR <b>Versus</b> ABDUL ROUF AND 9 ORS.	MS. R CHOUDHURY MR. A HUSSAIN MR D. CHAKRABORTY	MR. A SATTAR (R1) MR Z MUKIT (R1) MS. N BARMAN (R1) MS. R HUSSAIN (R1)
	<b>WITH</b> I.A.(Civil)/3087/2019 <b>in</b> RSA/203/2019	ALI AKBAR AND ANR <b>Versus</b> ABDUL ROUF AND 9 ORS.	MS. R CHOUDHURY MR. A HUSSAIN MR D. CHAKRABORTY	
19	RSA/252/2019	JOYNAL ABEDIN <b>Versus</b> AZAHAR ALI AND 3 ORS	MR. A CHOUDHURY MR. M ALI MS. A KAUSHAR	MR. K KALITA MS. S PARBIN
20	CRP(I/O)/413/2019	MONTUL KUMAR NATH <b>Versus</b> SUDESH KUMAR SINGH AND ANR.	MR. A SAHAD MR S HOQUE MR M BARMAN	
21	I.A.(Civil)/1572/2019 <b>in</b> CRP(I/O)/128/2019	BHADRESWAR GOGOI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P HAZARIKA MR. T R SARMA MR. H S BORAH MR. A K ROY	GA, ASSAM
	<b>WITH</b> CRP(I/O)/128/2019	BHADRESWAR GOGOI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P HAZARIKA MR. T R SARMA MR. H S BORAH MR. A K ROY	GA, ASSAM MR. S BORTHAKUR MR G BOKALIAL MR. D GOGOI
22	I.A.(Civil)/3391/2019 <b>in</b> RSA/275/2019	RENUBALA GHOSH AND 4 ORS. <b>Versus</b> KRISHNALAL GHOSH AND 6 ORS.	MR D CHAKRABORTY MR. R CHOUDHURY	MRS. U BARUAH MR. A H M R CHOUDHURY
	<b>WITH</b> RSA/275/2019	RENUBALA GHOSH AND 4 ORS <b>Versus</b> KRISHNALAL GHOSH AND 6 ORS	MS. R CHOUDHURY	MR. N DHAR MR. T U LASKAR
23	Review.Pet./27/2020 In CRP(I/O)/362/2017 (D/O)	MAKMODUL HOQUE LASKAR AND ANR <b>Versus</b> JAHIRUL HAQUE LASKAR AND 2 ORS	MR. I ALAM MR. T SK	
24	I.A.(Civil)/48/2020 <b>in</b> Cont.Cas(C)/644/2019	PRADIP SINGH KHAROLA <b>Versus</b> M/S S.S. ENTERPRISE	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR K P PATHAK MR. P N GOSWAMI
	<b>WITH</b> Cont.Cas(C)/644/2019	M/S. S.S. ENTERPRISE <b>Versus</b> ANUJ AGARWAL AND 2 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN
	<b>WITH</b> I.A.(Civil)/49/2020 <b>in</b> Cont.Cas(C)/644/2019	ANUJ AGARAWAL <b>Versus</b> M/S. S.S. ENTERPRISE	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR K P PATHAK MR. P N GOSWAMI
25	I.A.(Civil)/365/2020 <b>in</b> FAO/13391/2019	SRI BINOY KRISHNA DAS AND 3 ORS <b>Versus</b> MONOJ @MONTU RAM DAS AND 2 ORS	MR. R GOSWAMI MR. I ALAM MR. T SK	
	<b>WITH</b> FAO/13391/2019 (Filing Number)	SRI BINOY KRISHNA DAS AND 3 ORS <b>Versus</b> MONOJ @MONTU RAM DAS AND 2 ORS	MR. I ALAM	
26	I.A.(Civil)/941/2020 WITH LCR <b>in</b> Test.App./4/2013	ON THE DEATH OF BIJOY KSHETRIYA HIS LEGAL HEIRS <b>Versus</b> JATILA ROY	MR. R SARMA MS. P BARMAN	
	<b>WITH</b> Test.App./4/2013	BIJOY KSHETRIYA <b>Versus</b> JATILA ROY	MR.R SARMA MR.P P BARUAH MR.M K DUTTA	
	<b>WITH</b> MC/1205/2013 <b>in</b> Test.App./4/2013	BIJOY KSHETRIYA <b>Versus</b> JATILA ROY	MR.R SARMA MR.P P BARUAH MR.M K DUTTA	
	<b>WITH</b> I.A.(Civil)/942/2020 <b>in</b> Test.App./4/2013	ON THE DEATH OF BIJOY KSHETRIYA HIS LEGAL HEIRS <b>Versus</b> JATILA ROY	MR. R SARMA MS. P BARMAN	

	<b>WITH</b> I.A.(Civil)/943/2020 <b>in</b> Test.App./4/2013	ON THE DEATH OF BIJOY KSHETRIYA HIS LEGAL HEIRS <b>Versus</b> JATILA ROY	MR. R SARMA MS. P BARMAN	
27	I.A.(Civil)/1474/2020 FIXED <b>in</b> CRP(I/O)/68/2019  <b>WITH</b> CRP(I/O)/68/2019 CAVT. NO. 0099/2019	NARENDRA KANTA DAS <b>Versus</b> SAHABUL ISLAM CHOUDHURY AND 7 ORS	MR. M K MAJUMDAR	MR H R CHOUDHURY
		NARENDRA KANTA DAS <b>Versus</b> SAHABUL ISLAM CHOUDHURY AND 6 ORS	MR. A K PURKAYASTHA MR. M K MAJUMDAR MR. S K DAS	MR. B BANERJEE (R1-R5) MR. K N CHOUDHURY MR. A MOBARAQUE (R1- R5) MR H R CHOUDHURY (R1- R5) MR H R CHOUDHURY (R1- R5) FOR CAVEATOR
28	I.A.(Civil)/1781/2020 <b>in</b> LA.App./293442/2017  <b>WITH</b> LA.App./293442/2017 (Filing Number)  <b>WITH</b> I.A.(Civil)/1590/2017  <b>WITH</b> I.A.(Civil)/1782/2020  <b>WITH</b> I.A.(Civil)/1783/2020	THE GENERAL MANAGER AND ANR <b>Versus</b> ON THE DEATH OF PRADIP BASUMATARY HIS LEGAL HEIRS AND 3 ORS.  THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR <b>Versus</b> SRI PRADIP BASUMATARY and 3 ORS	MR G GOSWAMI	
		THE GENERAL MANAGER and ANR, <b>Versus</b> PRADIP BASUMATARY and 3 ORS,	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR.Z HUSSAIN(R- 2&3)
		THE GENERAL MANAGER AND ANR. <b>Versus</b> ON THE DEATH OF PRADIP BASUMATARY HIS LEGAL HEIRS AND 3 ORS.	MR G GOSWAMI	
		THE GENERAL MANAGER AND ANR. <b>Versus</b> ON THE DEATH OF PRADIP BASUMATARY HIS LEGAL HEIRS AND 3 ORS.	MR G GOSWAMI	
29	I.A.(Civil)/1834/2020 WITH LCR <b>in</b> CRP/83/2019  <b>WITH</b> CRP/83/2019 CAVT. NO. 0457/2019	ANIMA PRAVA DAS <b>Versus</b> BHUPENDRA KR. DAS	MR H K SARMA	MR H MAURYA MR. D K JAIN
		BHUPENDRA KUMAR DAS <b>Versus</b> ANIMA PRAVA DAS	MS M JALAN MR H MAURYA MR. D K JAIN MS P MISHRA	MR H K SARMA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 17/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,17th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2454/2020	MOHIDUL HOQUE @ ABDUL HAI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M H BARBHUYAN MR. S ISLAM MR. M R BARBHUIYA	PP, ASSAM
2	Bail Appln./2456/2020	NEKIBUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
3	Bail Appln./2457/2020	PRANJAL KALITA <b>Versus</b> THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
4	Bail Appln./2459/2020	DILOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
<b><u>PENSION MATTERS</u></b>				
5	WP(C)/9095/2019	HOMENDRA NATH SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR. ABDUL WAHAB	GA, ASSAM SC, AG SC, FINANCE
6	WP(C)/2865/2020	DINESH SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	GA, ASSAM MR. I CHOUDHURY MR R L CHUTIA
7	WP(C)/3043/2020	PROBIN CH. SAIKIA @ PROBIN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM
<b><u>ADMISSION</u></b>				
8	Crl.Pet./322/2015 FIXED	RATNESHWAR MISHRA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.A C RAY MR.R P N SINGH	MR.B SAIKIA(R-2) PP, ASSAM MR.B S SINGHA(R-2)
<b><u>BAIL HEARING (BA)</u></b>				
9	Bail Appln./1795/2020 FIXED	DILDAR ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. P SHARMAH	PP, ASSAM
10	Bail Appln./2053/2020 FIXED	ATIQUIL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	PP, ASSAM
11	Bail Appln./2083/2020 FIXED	MD. SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	PP, ASSAM

12	Bail Appln./2343/2020 FIXED	MD. MINARUL HAQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
13	Bail Appln./2345/2020 FIXED	LINTON GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR MR. P KONWAR	PP, ASSAM
14	<b>WITH</b> AB/3017/2020	PHATIK GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR MR. P KONWAR	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
15	AB/2265/2020 FIXED	JALIL SHEIKH @ ABDUL JALIL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
16	AB/2271/2020 FIXED	KAMRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M S MAZUMDER MR. A A R KARIM	PP, ASSAM
17	AB/2418/2020 FIXED	TULTUL BORAH @ JIARODDIN BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
18	AB/2471/2020 FIXED	MAHIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
19	AB/2508/2020 FIXED	CHIKIM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED	PP, ASSAM
20	AB/2554/2020 FIXED	BIPIN KR. CHAKMA AND ANR. <b>Versus</b> THE STATE OF ASSAM	LOHIT GOGOI	SPL PP WILDLIFE FOREST ASSAM
21	AB/2655/2020 FIXED	NIPAN KALITA <b>Versus</b> THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
<b><u>ORDERS</u></b>				
22	CrI.Pet./224/2013 WITH OFFICE NOTE, LCR 1 FILE, FIXED	TARUN BORDOLOI <b>Versus</b> PRESIDENT/SECRETARY DERGAON SANMILITA HIGH SCHOOL	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MS.B DAS
23	CrI.Rev.P./424/2013 WITH OFFICE NOTE, LCR 1 FILE, FIXED	RIAZ UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MRS.F BEGUM MR.B SAHARIA MR.A M BARBHUIYA MR.Z HAMMAD	PP, ASSAM
	<b>WITH</b> CrI.M.C./980/2013 <b>in</b> CrI.Rev.P./424/2013	RIAZ UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MRS.F BEGUM MR.A M BARBHUIYA MR.Z HAMMAD	PP, ASSAM
24	CrI.Rev.P./180/2015 FIXED	BABUL SAHA <b>Versus</b> M/S BAJAJ STORE AGENCIES	MR.H R A CHOUDHURY MR.I A HAZARIKA MS. A AHMED MR.A AHMED MR.A MATIN MR.A RAHMAN	
	<b>WITH</b> CrI.M.C./141/2015 <b>in</b> CrI.Rev.P./180/2015	BABUL SAHA <b>Versus</b> M/S BAJAJ STORE AGENCIES	MR.H R A CHOUDHURY MR.I A HAZARIKA MS. A AHMED MR.A AHMED MR.A MATIN MR.A RAHMAN	
	<b>WITH</b> CrI.M.C./282/2015 <b>in</b> CrI.Rev.P./180/2015	SRI BABUL SAHA <b>Versus</b> M/S BAJAJ STORE AGENCIES	MR.H R A CHOUDHURY MR.I A HAZARIKA MS. A AHMED MR.A AHMED MR.A RAHMAN MR.A MATIN	

25 Crl.Rev.P./341/2015  
WITH LCR 2 FILES, FIXED

MAJID SAIKIA @ MD. MAJIB SAIKIA  
**Versus**  
RAJEN KEOT

MD.B ISLAM  
MR.R ALI  
MR.A ALAM

MR.D SARMA  
MR. B SARMA  
MR.B DAS  
MS.S DEV

26 I.A.(Crl.)/522/2020  
CRL.PET. 292/2015(D/O)  
**in** Crl.Pet./292/2015

NARESH KUMAR SINHA AND 2 ORS.  
**Versus**  
UNION OF INDIA AND ANR.

MR G N SAHEWALLA  
MR G N SAHEWALLA  
MR.N A SINGH

MR. S C KEYAL

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LEAVE NOTE OF ADVOCATES FOR 17/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,17th November 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1154/2020	DEBAJIT KALITA <b>Versus</b> UNION OF INDIA	MR. A TALUKDAR MR. M BISWAS MS M DAS	SC, NCB
2	Bail Appln./2460/2020	MAHAMMAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
3	Bail Appln./2461/2020	MD. MONUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
4	Bail Appln./2462/2020	HABIZUR RAHMAN @ HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
5	Bail Appln./2464/2020	RUPCHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR M Z SHAH MR. M A MOON	PP, ASSAM
6	Bail Appln./2465/2020	BIPLOB DEB <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	Bail Appln./2467/2020	ASKAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. W RAHMAN MS. S RASUL	PP, ASSAM
8	Bail Appln./2469/2020	RATUL RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S HOQUE	PP, ASSAM
9	Bail Appln./2470/2020	MOZIDUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM MR M MONDAL	PP, ASSAM
10	Bail Appln./2472/2020	SIYAB UDDIN @ SIHAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
11	Bail Appln./2473/2020	UTTAM SHEEL <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
<b><u>MOTION</u></b>				
12	AB/3214/2020	ASRAFUL ISLAM AHMED @ ASRAFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MD H R AHMED	PP, ASSAM
13	AB/3215/2020	TAPAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR G BOKALIAL	PP, ASSAM

14	AB/3216/2020	RAHIM UDDIN MAZUMDER @ RAHIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
15	AB/3218/2020	JITUKON DAS <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
16	AB/3219/2020	UMANANDA DARIG <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
17	AB/3220/2020	PAPPU KHAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI	PP, ASSAM
<b><u>PENSION MATTERS</u></b>				
18	WP(C)/2539/2017	BAHADUR SINGH <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MRS.S BORA	C.G.C. MRS. A GAYAN MR.M PHUKAN(R- 1-3) ASSTT.S.G.I.
19	WP(C)/7037/2017	RABIN DEKA <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION and 4 ORS	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	MR.S BORA SC, GMC
20	WP(C)/8064/2017	MAITREYEE GOSWAMI <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.M DUTTA	GA, ASSAM
<b><u>ADMISSION</u></b>				
21	Crl.Rev.P./406/2019 WITH LCR 2 FILES, FIXED	ATOWAR RAHMAN PRADHANI @ ATOWAR RAHMAN <b>Versus</b> MISS REJIYA BANU	MR. S C BISWAS MS A DAS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
22	Crl.Pet./424/2019 WITH LCR 1 FILE(SCANNED), FIXED	HAFIZUR RAHMAN AND 3 ORS. <b>Versus</b> SELIMA KHATUN AND ANR.	MR. M U MAHMUD MS D BORGHAIN MR. A SARMA MS. K BARUAH MS. M SARMAH MR. K KALITA MR. M ALI MR A DAS MS M BORAH	MR F KHAN MS D BARUAH MS BISMITA BARMAN PP, ASSAM
23	Tr.P.(Crl.)/14/2020 FIXED	GULZAR HUSSAIN BHUYAN AND ANR. <b>Versus</b> REKIBA AHMED	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	MR. J A AHMED SAHIL AHMED
24	Crl.Pet./393/2020 WITH LCR 1 FILE(SCANNED), FIXED	DINA NATH SAH <b>Versus</b> THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
25	AB/2033/2020 FIXED	BISHNU SARKAR @ BISHNU BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. A L MANDAL	PP, ASSAM
26	AB/2098/2020 FIXED	AMZAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
27	AB/2215/2020 FIXED	RAHUL KALITA <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
28	AB/2369/2020 FIXED	RUHAL AHMED @ RUYEL AHMED AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
29	AB/2427/2020 FIXED	MD. IZHAR <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM



30	AB/2497/2020 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	MR. S ISLAM MR. T AHMED PP, ASSAM
31	AB/2558/2020 FIXED	MOHAMED ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
<b>ORDERS</b>				
32	Crl.Rev.P./353/2019 WITH OFFICE NOTE, LCR 4 FILES, FIXED	DEBASISH SEN <b>Versus</b> M/S. S.B. BONDED WARE HOUSE	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. R GOSWAMI MR. R GOSWAMI MS. P. KALITA MS. U BHATTACHARYYA MS. R DEVI MS. U BHATTACHARYYA
<b>WITH</b>				
33	Crl.Rev.P./352/2019	DEBASISH SEN <b>Versus</b> M/S. S.B. BONDED WARE HOUSE	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI
34	Tr.P.(Crl.)/16/2020 FIXED	DIPALI SWARGIARY AND ANR. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND ANR.	MR. M BISWAS MR. T CHUTIA	PP, A P
35	Crl.Pet./428/2020 FIXED	MONDAL HEMBRAM @ BABU HEMBRAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
36	Crl.Pet./445/2020 WITH LCR 1 FILE, FIXED	DHRUBA JYOTI BORA @ PAPU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M DUTTA MR U ROY	PP, ASSAM
37	Crl.Pet./502/2020 FIXED	DHANESWAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M A SHEIKH MD. S Z B AKLAS MS F INTAZ	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,17th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 15**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2474/2020	MOHIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B PATHAK MR. B BARMAN MR. R THADANI	PP, ASSAM
2	Bail Appln./2475/2020	ASHIK ALI MONDAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
3	Bail Appln./2476/2020	KOSER ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. N AHMED MR R A AHMED	PP, ASSAM
4	Bail Appln./2477/2020	PRANITA DAS <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
5	Bail Appln./2478/2020	MD. SALAUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
6	Bail Appln./2479/2020	SANJAY NAHATA <b>Versus</b> THE STATE OF ASSAM	MR. B SHARMA MR. H DAS MS. A GOGOI MR. D K NATH	PP, ASSAM
7	Bail Appln./2481/2020	SMTI. REKHA MONI PADI <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
<b>MOTION</b>				
8	AB/1574/2020	TOFIDUL ISLAM @ KECHU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. M A I HUSSAIN (INFORMANT) MR. S H ZAMAN (INFORMANT) PP, ASSAM
9	AB/2475/2020	RAHMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
10	AB/2769/2020 WITH OFFICE NOTE	ROHAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MD. A KUDDUS	MR. R MAJUMDAR PP, ASSAM
11	AB/3221/2020	RUPCHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
12	AB/3222/2020	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM	MD. A HUSSAIN	PP, ASSAM

13	AB/3223/2020	ABDUL HAI <b>Versus</b> THE STATE OF ASSAM	MR. S BHUYAN MS. B DAS	PP, ASSAM
14	AB/3224/2020	ABDUL LATIF @ BHUTU <b>Versus</b> THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
15	AB/3225/2020	EMRAJUL ISLAM @ AMRAJUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
16	AB/3228/2020	SHAFIQR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
17	AB/3229/2020	MUJIBUR RAHMAN MAZUMDAR (MAIJUL HOQUE) <b>Versus</b> THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
18	AB/3230/2020	LAKHAN BANIK DAS <b>Versus</b> THE STATE OF ASSAM	MR G BOKALIAL MR. R R KAUSHIK	PP, ASSAM
19	AB/3231/2020	SUKUMA PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
<b><u>PENSION MATTERS</u></b>				
20	WP(C)/6373/2015	KAGAJ NIGAM KARMI UNION <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MR.K BAISHYA	MR.P K ROY(R-3&4) C.G.C. MR.S K CHAKRABORTY(R- 3&4) MS.M DUTTA(R-3&4) ASSTT.S.G.I. MS.A CHAKRABORTY(R- 3&4) SC, PF MR.D DEY MS.R DEVI
21	WP(C)/7061/2017	LAKHI KANTA KONWAR <b>Versus</b> THE STATE OF ASSAM 4 ORS	MR.D K BORAH MR.S BORTHAKUR	GA, ASSAM SC, AG
22	WP(C)/7824/2017	MAKHONI HIRA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.A KONWAR MRP BURAGOHAIN MR.P SAIKIA	SC, AG MS. M DAS (R7) MR. R HAZARIKA (R7) MS A BORPHUKAN (R7) SC, IRRIGATION
<b><u>BAIL HEARING (BA)</u></b>				
23	Bail Appln./2219/2020 FIXED	ABDUL HAMID SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR A N AHMED	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
24	AB/2153/2020 FIXED	AZAHAR ALI SK. @ AJAHAS ALI SK. <b>Versus</b> THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
25	AB/2698/2020 FIXED	KERAMAT ALI @ KERAMOT ALI <b>Versus</b> THE STATE OF ASSAM	MD. A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
26	AB/2699/2020 FIXED	DHARMESWAR ROY @ JITU ROY <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. T HUSSAIN	PP, ASSAM
27	AB/2701/2020 FIXED	SMTI. SHARDA RANI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	PP, ASSAM
28	AB/2840/2020 FIXED	AFSAR ALI <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM

29	AB/2861/2020 FIXED	SUJOY BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
30	AB/2953/2020 FIXED	DEBASHISH SARMA <b>Versus</b> THE STATE OF ASSAM	MR G SAIKIA MR. D BARUAH MR. D SAUD	PP, ASSAM
31	AB/2987/2020 FIXED	ABDUL MANNAN @ MONA MIA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
32	AB/3007/2020 FIXED	SHAHADAT ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
33	AB/3037/2020 FIXED	SHAHINUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MS. L DAS	PP, ASSAM
34	AB/3042/2020 FIXED	ZIARUL HOQUE @ ISLAM <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MD A ISLAM	PP, ASSAM
35	AB/3045/2020 FIXED	MANTU ALI <b>Versus</b> THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR R B ISLAM MR. M ISLAM	PP, ASSAM
36	AB/3048/2020 FIXED	NILAKSHI RAY <b>Versus</b> THE STATE OF ASSAM	S I AKAND MR. M A MONDAL MR. R A AHMED	PP, ASSAM
37	AB/3050/2020 FIXED	INNAS ALI <b>Versus</b> THE STATE OF ASSAM	MRS. P B HAZARIKA MR. S Ali MR. B S SINGHA	PP, ASSAM
38	AB/3162/2020 (PDF COPY), FIXED	MASUDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR N J DAS MR M HASSAN	PP, ASSAM

**HEARING**

39	I.A.(CrI.)/391/2020 WITH OFFICE NOTE, LCR 2 FILES, FIXED <b>in</b> CrI.A./145/2018 <b>WITH</b> CrI.A./145/2018	MD SAIFUDDIN AHMED @ MD SAIFUDDIN <b>Versus</b> UNION OF INDIA,	MS. S K NARGIS	ASSTT.S.G.I.
		MD SAIFUDDIN AHMED @ MD SAIFUDDIN <b>Versus</b> UNION OF INDIA,	MS. B HAZARIKA MS. S K NARGIS MS. N DAS MR. A H MULLA	ASSTT.S.G.I.
40	CrI.A./138/2018 <b>WITH</b> I.A.(CrI.)/387/2020 <b>in</b> CrI.A./138/2018	MD EYASHIN ALI @ EYASIN ALI <b>Versus</b> UNION OF INDIA,	MS. B HAZARIKA MS. S K NARGIS MS. N DAS MR. A H MOLLAH	ASSTT.S.G.I.
		MD EYASHIN ALI @ EYASIN ALI <b>Versus</b> UNION OF INDIA,	MS. S K NARGIS	SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 17/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CIVIL BENCH - III AND IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2471/2020	RASHIDUL HAQUE @ RASHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
<b><u>MOTION</u></b>				
2	AB/2985/2020 FIXED	AKHILESH PANDIT <b>Versus</b> THE UNION OF INDIA	MR. A M BORA MR S RAHMAN MR G SAIKIA MR S M ABDULLAH P MR. R ISLAM MR S JAFRI	SC, NCB
<b><u>ORDER (STAY VACATING)</u></b>				
3	I.A.(Civil)/1805/2020 FIXED in WP(C)/3230/2020	THE OIL AND NATURAL GAS CORPORATION AND ANR. <b>Versus</b> MRIGANKA SHARMA AND 7 ORS.	MR G N SAHEWALLA MS. S SENAPATI	MR G N SAHEWALLA MR. M K CHOUDHURY MR. A BARKATAKI
	<b>WITH</b> WP(C)/3230/2020	MRIGANKA SHARMA AND 7 ORS. <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION AND ANR.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	MR G N SAHEWALLA MS. S SENAPATI SC, OIL
	<b>WITH</b> WP(C)/3079/2020	PRABAL SHARMA AND 3 ORS. <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LTD. AND ANR.	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY	MR G N SAHEWALLA MS. S SENAPATI MR. M SAHEWALLA
	<b>WITH</b> I.A.(Civil)/1770/2020 in WP(C)/3079/2020	THE OIL AND NATURAL GAS CORPORATION LTD. AND ANR. <b>Versus</b> PRABAL SHARMA AND 3 ORS.	MR G N SAHEWALLA MS. S SENAPATI MR. M SAHEWALLA	MR. M K CHOUDHURY MR. A BARKATAKI
<b><u>ADMISSION</u></b>				
5	WP(C)/6425/2015 FIXED	JAGADISH CH. ROY and 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII	GA, ASSAMR1,2-7 MR.M DUTTA(R-5 & 6) MR.M ISLAM(R-5 & 6) SC, FINANCE(R3)

6	<b>WITH</b> WP(C)/2163/2009	BINOD CH. KALITA AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY	MR.S S SHARMA GA, ASSAM MS.L SHARMA MR.M DUTTA(R-2 & 3) MRA SHARMA MR.M ISLAM(R-2 & 3) MS.R CHAKRABORTTY MR.B CHETRI SR GA,ASSAM
7	<b>WITH</b> WP(C)/4702/2014	SMTI MORJINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R HUSSAIN MR.U K NAIR MR. M K BORAH MS.P BORA	MR.S S SHARMA(R-5&6) GA, ASSAM MS.L SHARMAR-5and6 MR.M DUTTA(R-5 & 6) MR.B J MUKHERJEE(R-5&6) MR.M ISLAM(R-5 & 6) MR.A SHARAN(R-5&6) SC, FINANCE
	<b>WITH</b> I.A.(Civil)/465/2016 <b>in WP(C)/4702/2014</b>	THE EXECUTIVE OFFICER <b>Versus</b> MORJINA BEGUM AND 5 ORS	MR.S S SHARMA MS.L SHARMA MR.M DUTTA MR.B J MUKHERJEE MR.M ISLAM MR.A SHARAN	GA, ASSAM MR.R HUSSAIN MR.U K NAIR MRS M K BORAH MRS.P BORA SC, FINANCE
8	<b>WITH</b> WP(C)/5761/2015	MANJU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S CHAMARIA MR.M PHUKAN MR.D SHARMA	GA, ASSAM MR.M DUTTA(R-3 & 4) MR.M ISLAM(R-3 & 4)
	<b>WITH</b> I.A.(Civil)/234/2016 <b>in WP(C)/5761/2015</b>	THE EXECUTIVE OFFICER, <b>Versus</b> MANJU BEGUM and 3 ORS.	MR.M DUTTA MR.M ISLAM	GA, ASSAM MR.S CHAMARIA MR.M PHUKAN MR.D SHARMA
9	<b>WITH</b> WP(C)/4756/2016	AKTARA BANU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIASr.Adv.R-2 GA, ASSAM MR.S BORA(R-2)
10	<b>WITH</b> WP(C)/1942/2017	ELIZA BEGUM <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR U SARMA MR.M P SARMA MS.P BORGOHAIN	MR.D SAIKIA R-2 GA, ASSAM MR.S BORA(R-2)
11	WP(C)/400/2017	SMT. PAIGOSHRI BASUMATARY <b>Versus</b> ASSAM POWER DISTRIBUTION CORPORATION LTD APDCL and 3 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE	GA, ASSAM MR.N J DUTTA(SC, APDCL)
12	WP(C)/508/2017	AYMONA BIBI and ANR. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.N H MAZARBHUYAN MR.D K DEKA MR.K MIRA MS.L WAJEEDA MR.A S TAPADER	GA, ASSAM
13	WP(C)/908/2017	SMT. USHA DAS <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.N UPADHAYA MS.H M PHUKAN	GA, ASSAM
14	WP(C)/1351/2017	DEBABRAT KALITA and ANR. <b>Versus</b> THE STATE OF ASSAM and 45 ORS.	MR.J ABEDIN MR.D A KAIYUM MR.B J TALUKDAR MR.E HUSSAIN MR.N HUSSAIN	GA, ASSAM
15	WP(C)/2273/2017	MADHAB DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.T DEURI MR.S AHMED MS.N GOGOI MR.J RABHA	GA, ASSAM

16	<b>WITH</b> WP(C)/2086/2017	MADHAB DAS <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.T DEURI MS.N GOGOI MR.J RABHA	GA, ASSAM
17	WP(C)/4022/2017	BISHURAM CHAUHAN <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	GA, ASSAM
18	WP(C)/5834/2017	JAI PRAKASH SARMA <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
19	WP(C)/6107/2017	ABU HASSAN TARIQUE AHMED <b>Versus</b> STATE BANK OF INDIA AND ANR	MR.P K BORDOLOI MR.M KATAKI	DR.B N GOGOI(R- 1&2)
20	WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/4019/2019 <b>in</b> WP(C)/6720/2017	NEZONE FOODS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
21	WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/4023/2019 <b>in</b> WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
22	WP(C)/7899/2017	KHOKON SAHA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S ISLAM MR.M CHOUDHURY MRM MONDAL	GA, ASSAM
23	WP(C)/8248/2017 FIXED	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	DR.B AHMED MR. P DAS MR G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
24	WP(C)/8249/2017 FIXED	M/S. BIVA BAKERS A UNIT OF BIVA FOOD PRODUCTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRS.N SAIKIA MS.L BORGHAIN MS.P GOSWAMI	DR.B AHMED MR G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
25	WP(C)/3585/2018 FIXED	DILIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. M MAHANTA	MR. D SAIKIA (SR. ADV., (R-2, R-3 & R-4)) GA, ASSAM MR. D C BORAH (R-5, R-6 & R-9) MR. K LAHKAR (R-5, R-6 & R-9) MR. D BARMAN (R-5, R-6 & R-9) MS. M D BORAH (R-1)
26	WP(C)/5557/2019 B/O	M/S. ROYAL - CPL (JV) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K K BHATRA MR. D DAS MR. Y S MANNAN MR. R K BHATRA	MR. G N SAHEWALLA (R-4) MR. A DASGUPTA (SC, N.F. RLY) DR R C BORPATRA GOHAIN MR. P BORA (R-5) MD. ASLAM MR. D SENAPATI MR. G GOSWAMI MR. B DAS MR. A CHETIA MS P AGARWAL MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA

	<b>WITH</b> I.A.(Civil)/262/2020 in WP(C)/5557/2019	THE UNION OF INDIA AND 2 ORS <b>Versus</b> M/S ROYAL-CPL (JV) AND 2 ORS.	MS P AGARWAL	MR. Y S MANNAN
27	WP(C)/7605/2019	SYED ALTAF HUSSAIN <b>Versus</b> BHARAT PETROLEUM CORPORATION LTD. AND 2 ORS	MR. U K NAIR MR P S DEKA MR. A CHETRY MR. M P SARMA	MR. S S ROY MR. S BORTHAKUR
28	WP(C)/2790/2020 FIXED	RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. T K BHUYAN MR. J DEKA MR S K DEKA MR. A GAUTAM	SC, HEALTH
29	WP(C)/3060/2020	DANIEL LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR D GOGOI MR. S BOIRAGI	GA, ASSAM MR. A K DUTTA MR P NAYAK MR A CHALIHA ASSTT.S.G.I.
30	WP(C)/3379/2020 CAVT. NO.0451/2020 FIXED	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D K SARMAH MS. A TALUKDAR	MR D J MEDHI SC, CO OP GA, ASSAM MR S KHOUND FOR CAVEATOR
31	<b>WITH</b> WP(C)/2343/2020	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K SARMAH MS. A TALUKDAR	MR D J MEDHI MR. D DAS SR. ADV GA, ASSAM MR S KHOUND SC, REVENUE
32	<b>WITH</b> WP(C)/2562/2020	M/S. GAURIPUR COOP. FISHERY SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D J MEDHI MR D DAS MR S KHOUND MR. U CHOUDHURY	SC, CO OP GA, ASSAM MR. D K SARMAH MS. A TALUKDAR
33	<b>WITH</b> WP(C)/3051/2020	M/S. GAURIPUR COOP. FISHERY SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D J MEDHI MR D DAS MR S KHOUND	GA, ASSAM MR. D K SARMAH MR. D NATH, GA, ASSAM (Resp Nos. 1 to 5) MS. A TALUKDAR
34	<b>WITH</b> WP(C)/4434/2020	M/S GAURIPUR COOP FISHERY SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D J MEDHI MR S KHOUND MR. M K CHOUDHURY	SC, CO OP GA, ASSAM MR. D K SARMAH MS. A TALUKDAR
<b>ORDERS</b>				
35	WP(C)/3695/2017	ABDUL KUDDUS MONDAL and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.D P CHALIHA MR A ISLAM MR.U P CHALIHA	GA, ASSAM
36	WP(C)/5454/2017 B/O	MAYNAL HOQUE and 10 ORS. <b>Versus</b> THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM SC, APDCL
37	<b>WITH</b> WP(C)/7070/2015	MD. FULCHAN ALI SK. <b>Versus</b> THE STATE OF ASSAM AND 26 ORS	MSN NASRIN MR.M R KHANDAKAR MR.A RAHMAN	MR.B D DAS SC, APDCL(R 1-7)
38	<b>WITH</b> WP(C)/2938/2017	SOFIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR F K R AHMED MR J UDDIN MR.M R KHANDAKAR MR.N I KHAN	MS.M BHATTACHARJEE MR.S CHAKRABARTY
39	<b>WITH</b> WP(C)/3071/2017	SAMIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR F K R AHMED MR J UDDIN MR.M R KHANDAKAR	GA, ASSAM SC, APDCL



40	<b>WITH</b> WP(C)/3086/2017	NOZRUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR F K R AHMED MR J UDDIN MR.M R KHANDAKAR MS.J A KHANAM	GA, ASSAM(R. 1.) SC, APDCLR. 2 to 7
41	<b>WITH</b> WP(C)/3327/2017	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM and 12 ORS.	MR F K R AHMED MR J UDDIN MR.M R KHANDAKAR MS.J A KHANAM	GA, ASSAM SC, APDCL
42	WP(C)/7576/2018	KHAGENDRA NATH BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE
43	Cont.Cas(C)/618/2019	DILIP DAS <b>Versus</b> JISHNU BARUA AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. D NATH MR D KALITA
44	Cont.Cas(C)/666/2019	BIRKHANG BRAHMA <b>Versus</b> ALOK KUMAR AND 5 ORS.	MR. A ROSHID MS. M R DEVI	MR. S S ROY
45	I.A.(Civil)/4021/2019 <b>in</b> WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
	<b>WITH</b> WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	SC, AGRI. DEPARTMENT
46	WP(C)/6405/2019 CAVT. NO.0887/2019	M/S. KARABI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D P BORAH MR B PAUL	MS A CHETRI SC, AGRI. DEPARTMENT FOR CAVEATOR
47	I.A.(Civil)/345/2020 <b>in</b> WP(C) 6653/15(D/O) <b>in</b> Review.Pet./155/2019	SRI KHAGEN SARMA AND 21 <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR A DAS	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> Review.Pet./155/2019	SRI KHAGEN SARMA AND 21 <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N HAQUE MR M HUSSAIN	GA, ASSAM ASSTT.S.G.I.
48	I.A.(Civil)/1463/2020 B/O <b>in</b> WP(C)/2060/2020	THE SIVASAGAR MUNICIPAL BOARD AND ANR. <b>Versus</b> RANJIT DAS AND 4 ORS.		GA, ASSAM MR. P J SAIKIA MR. P BORDOLOI
	<b>WITH</b> WP(C)/2060/2020	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1582/2020 <b>in</b> WP(C)/2060/2020	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1594/2020 <b>in</b> WP(C)/2060/2020	DIPUL DAS <b>Versus</b> RANJIT DAS AND 7 ORS.	MR. P BORA MR. P DEKA MR. A CHETIA MR. P BORDOLOI MS. S. TODI	
49	<b>WITH</b> WP(C)/1707/2020	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM SC. SIBSAGAR MUNICIPAL BOARD
50	I.A.(Civil)/1575/2020 FIXED <b>in</b> WP(C)/3837/2016	AKHIL KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D CHOUDHURY	GA, ASSAM SC, BTC

	<b>WITH</b> WP(C)/3837/2016	AKHIL KUMAR RAY and ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM SC, BTC SC, DLR
51	I.A.(Civil)/1849/2020 <b>in</b> WP(C)/2672/2020	MOYMUN NESSA LASKAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, REVENUE SC, PCB SC, FOREST
	<b>WITH</b> WP(C)/2672/2020	MOYMUN NESSA LASKAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE SC, REVENUE SC, FOREST SC, PCB
52	WP(C)/2771/2020	MADINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR S PAUL	SC, PNRD GA, ASSAM MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA
53	WP(C)/4071/2020 FIXED	SANGJEULUNGBE JEME <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 ORS.	MR. S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	MR. K GOSWAMI, SC, N C HILLS SC, N C HILLS

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LEAVE NOTE OF ADVOCATES FOR 17/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,17th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 17**

**[CIVIL BENCH-II AND MAC. APPEAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/415/2020 in WP(C)/7636/2019	DEBENDRA NATH <b>Versus</b> JAYNAL ABEDIN	MR. P SARMAH MR. B CHAKRAVARTY MS THUYEKHRULU	MR R ALI SC, BTC
	<b>WITH</b> WP(C)/7636/2019	JAYNAL ABEDIN <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. H A AHMED MR. R ALI MR A S SK	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY SC, BTC
<b>ADMISSION</b>				
2	WP(C)/977/2016	UTTAR KAMPITH MAHAVIDYALAYA SR. and ANR. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.D C K HAZARIKA MS.J KALITA	GA, ASSAM(R3, 8,9) MR.T C CHUTIA MR.P K ROY(R-11) MR.Z ALAM(R-11) MR.S K CHAKRABORTY(R-11) MR.D P BORAH MR.E U AHMED(R-11) SC, SECONDARY EDUCATION(R1,2,5) SC, FINANCE R6 SC, HIGHER EDUCATION SC, PENSION(R7) SC, SEBA(R10)
3	WP(C)/1533/2016	ISHAN CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S C BISWAS MS.K L R YANTHAN MR. S BISWAS MR.P BISWAS	SC, HIGHER EDUCATION MR.S R BHATTACHARJEE(R-4) MR.J K BAISHYA(R-4) MR. K PHUKAN (SC, ELEMENTARY EDU.) MR.S BHATTACHARJEE(R-4)
4	WP(C)/1675/2016	NUR ALOM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R ISLAM MR.M U MONDAL MR.M HUSSAIN	DR.B AHMED(R-4&5) MR.N HAQUER-4and5 MRK UDDIN(R-4&5) MR.A K AZAD(R-4&5) SC, SECONDARY EDUCATION MR.A U AHMED(R-4&5) MR.A S CHOUDHURY(R-3)
5	WP(C)/1691/2016	BIKASH KOTOKY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R DE MS.D DEVI MR.R J SARMA	SC, SECONDARY EDUCATION MR.P SAIKIA(R-6)

6	WP(C)/2137/2016	MD. HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	MR.R K ADHIKARI SC, SECONDARY EDUCATION SC, FINANCE DEPTT.
7	WP(C)/2240/2016	DEEPSIKHA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K M HALOI MR.A K DEKA	MR.P C DEY(R-4&5) SC, N I E I T MR.A B ROY(R-4&5) MR.S P DAS
8	WP(C)/2356/2016	KANAK CH. KULI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.P J SAIKIA MR.S D SARMA MS.S SARMA	GA, ASSAM SC, SECONDARY EDUCATION
9	WP(C)/2382/2016 P/O	RUPKONWAR M.E. SCHOOL and 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.N BARUAH MS.B BHUYAN MS.K BARPUJARI	SC, ELEMENTARY EDUCATION SC, FINANCE
	<b>WITH</b>			
10	WP(C)/1874/2016	ULUBARI SANKARDEV ME SCHOOL and 38 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N BORAH MS. B BHUYAN	SC, ELEMENTARY EDUCATION SC, FINANCE
11	WP(C)/2661/2016	AMAR JYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R ISLAM MR.U K NAIR MR.S BOIRAGI MS.N SHYAMAL	MR.D BARMAN(R-5) MR.B GOGOI(R-5) MR.P NAYAK(R-5) SC, ELEMENTARY EDUCATION MR.A DEKAR-5
12	WP(C)/2695/2016	DILIP CH. BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R BARUAH MS.K DEVI MS.R BARUAH MS.K DAS	SC, ELEMENTARY EDUCATION
13	WP(C)/4497/2016	MRS. MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M U MONDAL MSN NASRIN MR.A WAHAB MDI H KHAN	MR. A DEKA (SC, ELEM. EDU., R-1,2,3,4) MR. B GOGOI (SC, FINANCE, R-5,6) MR S SARMA (SC, SSA, R- 7)
14	WP(C)/6045/2016	O.N.G.C. CONTRACTUAL LABOUR UNION, SIVASAGAR <b>Versus</b> OIL and NATURAL GAS CORPORATION LIMITED and ANR.	MR.A DASGUPTA MR.B DAS MS.B DAS MRA KUNDU MR.R SARKAR	MR.G N SAHEWALLAR-1 MS..N K DEVI(R-1) MR.N A SINGH(R-1) ASSTT.S.G.I.
15	WP(C)/5522/2017	RABINDRA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. K K MAHANTA MR. K SINGHA MR. K M MAHANTA MR. A K SINHA	SC, SECONDARY EDUCATION
16	WP(C)/3458/2019	LIPI BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR. H MAZUMDER	SC, HIGHER EDU GA, ASSAM
17	WP(C)/2001/2020 FIXED	KAMDEV SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, SEC. EDU. MR. A DEKA
		<b>ORDERS</b>		
18	Cont.Cas(C)/401/2015	SMTI GITA RANI KALITA <b>Versus</b> PREETAM SAIKIA and 3 ORS	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH	MR.R MAZUMDAR(R-1) MS.A VERMA(R-1) MS.S KHANIKAR(R-1) MRG K SINGHR-3 MR.N SARMA(R-2) MR.D CHETIA(R-2) MS.R MAZUMDAR(R-2)
19	Cont.Cas(C)/36/2016	GIRINDRA NATH DUTTA and 4 ORS. <b>Versus</b> PREETAM SAIKIA and 3 ORS.	MR. B SARMA	MR.K PHUKAN(R-2) MR.R MAZUMDAR(R- 1-4) MR.R M DEKA(R-1&2) MR.N SARMA(R- 1-4) MR.H BEZBARUAH(R-1) MR.D CHETIA(R-3) MR. R R CHOUDHURYR-3 MR.D KONWAR(R-4)

20	WP(C)/2262/2016	LEKHAN UPADHYAYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.A BARUAH MR.A BUJARBARUAH	GA, ASSAM SC, SECONDARY EDUCATION
21	WP(C)/2273/2016	MD. HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MS.P KHOUND MR.A J MAHANTA	SC, ELEMENTARY EDUCATION
22	WP(C)/2411/2016	CHANDRA SHEKHAR SUBBA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 82 ORS	MR.B P BORAH MR B TAID MR.P J DUTTA MR.A DEKA	MR. D MAZUMDAR MS.P BARUAH MS.J KAKOTI MR. S BISWAS SC, ELEMENTARY EDUCATION SC, K A A C SC, SSA
23	WP(C)/3067/2016 CAVT. NO. 563/16	MRS. AUSHI KHATUN <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MRA R BHUYAN MR.S RANA	MR.M DUTTAR-5 SC, SECONDARY EDUCATION MS.S HALAI(R-5) MR.N UDDIN(FOR CAVEATOR)
24	WP(C)/3606/2016	MUSSTT. HASINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.T ROY MS.K DAS MR.S DEY MRB SARKAR	MR.A F N U MOLLAH(R-7) MR.H R AHMED(R-7) SC, ELEMENTARY EDUCATION
25	Cont.Cas(C)/158/2017	BHABEN BORAH <b>Versus</b> PREETAM SAIKIA and 5 ORS.	MR.M DAS MS.B TALUKDAR MR.G G GOGOI	MR.B CHOUDHURY(R-1) MR. S P BHATTACHARJEE MR.N SARMA(R-3) MR.A DEKA(R-2)
26	I.A.(Civil)/3689/2018 in WP(C)/471/2018	JITUL CHUTIA AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MR. U P CHALIHA	SC, SEC. EDU.
	<b>WITH</b> WP(C)/471/2018	JITUL CHUTIA <b>Versus</b> THE STATE OF ASSAM	SC, SECONDARY EDUCATION MR. D P CHALIHA MR. U P CHALIHA	GA, ASSAM
27	Cont.Cas(C)/176/2019	ALAKA KALITA <b>Versus</b> SANJIB BHUYAN	MRS R DEKA MR B DAS	MR J ABEDIN MR. D MOZUMDER MR. N SARMA
28	Cont.Cas(C)/196/2019	CHAMPABATI DEVI <b>Versus</b> SANJIB KUMAR BHUYAN AND 2 ORS.	MR. R ALI MR A S SK	SC, ELEM. EDU MR. R MAZUMDAR MS R ROY CHOUDHURY
29	Cont.Cas(C)/226/2019	MUKIBUR RAHMAN AND ANR. <b>Versus</b> HEMANTA KUMAR RAJKUMAR	MR. D P CHALIHA MR. U P CHALIHA	MR. B DEORI, GA ASSAM MR. B DEORI, GA ASSAM
30	Cont.Cas(C)/344/2019	TAYEBUR RAHMAN <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MS C M DEKA MR. D HUSSAIN MR. A S TAPADER MR M AHMED	MR. N SARMA MS. B DEKA SC, EDU
31	Cont.Cas(C)/409/2019	GAUTAM DAS AND 26 ORS. <b>Versus</b> PRITOM SAIKIA AND ANR.	MR. S BORTHAKUR MS. P BORAH	MR. D SAIKIA MR. D MOZUMDER MR. R MAZUMDAR MR. P N GOSWAMI MR. S BISWAS
	<b>WITH</b> Cont.Cas(C)/621/2019	BHRIGU RAM TAID <b>Versus</b> PRITOM SAIKIA AND ANR	MS. P BORAH MR. S BORTHAKUR	MR. D SAIKIA MR. D MOZUMDER MR. R MAZUMDAR MR. P N GOSWAMI MR. S BISWAS
33	Cont.Cas(C)/461/2019	GAYATRI GOSWAMI <b>Versus</b> GITIMONI PHUKAN AND 2 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	MR. R DUBEY MR. K GOGOI (R1) MS. A B KAYASTHA MR. A N I HUSSAIN

34	Cont.Cas(C)/522/2019 B/O	MAJAN SAIKIA <b>Versus</b> PHANINDRA JIDUNG AND ANR.	MR. M KHATANIAR	MR J ABEDIN MR S M T CHISTIE (R2)
35	Cont.Cas(C)/524/2019	RUNJUN SAIKIA <b>Versus</b> ALOK KUMAR, I.A.S. AND ANR.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. D SAIKIA MR. D MOZUMDER MR S M T CHISTIE MR. S BISWAS
36	I.A.(Civil)/604/2019 <b>in</b> WP(C)/1464/2017  <b>WITH</b> WP(C)/1464/2017	AZHAR HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.  MAHAMUDA KHATUN <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. J M SULAIMAN  MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY MR.J M SULAIMAN	SC, ELEM. EDU GA, ASSAM MR. S C BISWAS  MR.C BARUAH (R-5) GA, ASSAM MR.S C BISWAS(R-7) SC, AG MR. S S ROY (GA, ASSAM, R-1 & 2) SC, ELEMENTARY EDUCATION MS.U NANDA(R-7) MS A PARVEEN (R-7) MR.R D PURAKAISTHA(R-7) MS.N D SARMA(R-7)
37	I.A.(Civil)/1977/2019 WP(C)/639/2018 (Disposed) <b>in</b> WP(C)/639/2018	JYOTSNA RANI BARMAN <b>Versus</b> MD. NAZIMUDDIN AHMED	MR. M U MAHMUD MS K GOGOI	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 17/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MR. M K BORAH	12-11-2020	To	22-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Tuesday,17th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 19

[THIS BENCH WILL SIT AFTER RISING FROM  
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3872/2020 FIXED	M/S. OIL INDIA LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	MR. S. C KEYAL, SC, GST ASSTT.S.G.I.
2	WP(C)/3875/2020 FIXED	M/S. OIL INDIA LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR K KHANNA MR D DAS	SC, GST MR. S C KEYAL ASSTT.S.G.I.
3	WP(C)/4334/2020	BARAK VALLEY CEMENTS LTD <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR. S CHETIA MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SC, GST)
4	WP(C)/4721/2020	M/S NEW AGE PETCOKE PVT. LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	SC, GST ASSTT.S.G.I.
5	WP(C)/4734/2020	M/S. TRIBENI METALLOYS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, CENTRAL EXCISE CUSTOMS
<b>ADMISSION</b>				
6	WP(C)/7506/2019	M/S. DULAL CHANDRA MECH AND CO. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. A BEGUM MS P BORUAH	SC, GST S N SARMA MR. K KALITA MS. S GHOSH ASSTT.S.G.I.
<b>ORDERS</b>				
7	Review.Pet./91/2018 in MAC.APP. 198/2004 (D/O)	M/S NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SRI. KHANINDRA BORAH,	MR. A TALUKDAR MR. K K BHATTA	
8	MACApp./472/2019	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI. NIRU KALITA AND 6 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M BORCHETIYA MR. S DUTTA MS M GAZLOO	

	<b>WITH</b> I.A.(Civil)/3223/2019 <b>in</b> MACApp./472/2019	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI. NIRU KALITA AND 6 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M BORCHETIYA MR. S DUTTA MS M GAZLOO	
	<b>WITH</b> I.A.(Civil)/850/2020 <b>in</b> MACApp./472/2019	NIRU KALITA AND5 ORS. <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. ANDANR.	MR. K KALITA MS. S PARBIN	MR. M CHOUDHURY
9	CO/10/2020 WITH LCR & CAVT 518/19 <b>in</b> MACApp./89/2020	MD. MAHARUDDIN @ MOHOR ALI <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A R AGARWALA	MR. R GOSWAMI
	<b>WITH</b> MACApp./89/2020	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MD. MAHARUDDIN @ MOHOR ALI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R AGARWALA FOR CAVEATOR
10	I.A.(Civil)/951/2020 <b>in</b> MACApp./3011/2020	THE ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. PHULPARI DEVI AND 6 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	
	<b>WITH</b> MACApp./3011/2020 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI PHULPARI DEVI AND 6 ORS		
11	I.A.(Civil)/1087/2020 WITH LCR <b>in</b> MACApp./469/2019	SRI DWIJEN BORTHAKUR AND ANR. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO	MR. S K GOSWAMI
	<b>WITH</b> MACApp./469/2019	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SRI DWIJEN BORTHAKUR AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. B. DUTTA MR. S DEKA MS. J BORO
12	I.A.(Civil)/1200/2020 WITH LCR (PHOTOCOPY) <b>in</b> MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR <b>Versus</b> SMTI BANALATA DAS AND 2 ORS	MR C MAZUMDAR MS. R D MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> MACApp./365/2018	SMT BANALATA DAS <b>Versus</b> RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> CO/3898/2020 (Filing Number) <b>in</b> MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR <b>Versus</b> SMTI BANALATA DAS AND 2 ORS		
13	I.A.(Civil)/1278/2020 MACApp./517/2017(D/O) <b>in</b> MACApp./517/2017	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI AJAY KUMAR GOYAL AND ANR	MR. K K BHATRA MR.R K BHATRA	
14	I.A.(Civil)/1443/2020 MACApp./222/2014(D/O) <b>in</b> MACApp./222/2014	NATIONAL INSURANCE CO. LTD. <b>Versus</b> JONMONI DAS AND 2 ORS.	MRS. S ROY	
	<b>WITH</b> I.A.(Civil)/1444/2020	NATIONAL INSURANCE CO. LTD. <b>Versus</b> JONMONI DAS and 2 ORS.	MRS. S ROY	



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LEAVE NOTE OF ADVOCATES FOR 17/11/2020

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|----|---------------|------------|----|------------|
| 1) | MR G BORDOLOI | 12-11-2020 | To | 07-12-2020 |
| 2) | MR. M K BORAH | 12-11-2020 | To | 22-11-2020 |